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C.A.No. 1488 OF 2004  
ITEM NO.110

Court No.11

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 1488 OF 2004

ASSOCIATED CEMENT COS. LTD.

Appellant (s)

VERSUS

STATE OF BIHAR & ORS.  
(With office report )

Respondent(s)

Date: 14/09/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr. R.F. Nariman, Sr.Adv.  
Mr. Ashish Dholakia,Adv.  
Mr. U.A. Rana,Adv.  
Mr. Arvind Kumar,Adv.  
for M/s. Gagrat & Co.,Advs.

For Respondent(s) Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. R.F. Nariman, learned senior counsel appearing for the appellant started his arguments at 2.10 PM and concluded at 2.40 PM. Thereafter, Mr. B.B. Singh, learned counsel appearing for the respondent-State made his submissions upto 3.10 PM.  
Hearing concluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master

LIST OF BOOKS REFERRED

- 1.1996 (1) SCC 108
- 2.JT 2004 (5) SCALE 747
- 3.JT 2002 (5) SC 243
- 4.JT 1997 (3) SC 250